IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH HYDERABAD.

O.A.NO.1414 of 1996.

Between   Dated: 9.12.1996.

B.Gopala Krishna   ...   Applicant

And

1. The Telecom Commission, represented by its Chairman, Telecommunications, New Delhi.
2. The Director General, Telecommunications, New Delhi.
3. The Chief General Manager, Telecommunications, A.P.Circle, Abids, Hyd.
4. The Dy. General Manager(Admn.), O/O CGMT, Telecommunications, A.P.Circle, Abids, Hyd.
5. The Telecom District Manager, Mahaboobnagar.

...   Respondents

Counsel for the Applicant   : Sri. V.Venkateswara Rao
Counsel for the Respondents : Sri. V.Rajeshwar Rao, Addl. CGSC.

CORAM:

Hon'ble Mr. R.Rangarajan, Administrative Member

Hon'ble Mr. B.S.Jaiparmeshwar, Judicial Member

The Tribunal made the following order:-

Heard Mr. V.Venkateswara Rao, learned counsel for the applicant and Mr. V.Rajeswara Rao, learned counsel for the respondents.

ADMIT.

If there is work the applicant may be continued as a casual labour, if there is need to continue him instead of engaging freshers from the open market.

Deputy Registrar(Judl.)

Rsm/-

Copy to:-

1. The ~~Txixmxxxxmmx~~ Chairman, Telecom Commission, Tele-
communications, New Delhi.

2. The Director General, Telecommunications, New Delhi.

3. The Chief General Manager, Telecommunications, A.P.Circle,
Abids, Hyd.

4. The Dy. General Manager(Admn.) O/O CGMT, Telecommunications
Ap Circle, Abids, Hyd.

5. The Telecom District Manager, Mahabubmagar.

6. One copy to Sri. V.Venkateswara Rao, Advocate, CAT, Hyd.

7. One copy to Sri. V.Rajeshwar Rao, Addl. CGSC, CAT, Hyd.

8. One spare copy.

Rsm/-

OP. 1414/96

THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH HYDERABAD

THE HON'BLE SHRI R.RANGARAJAN: M(A)

DATED: 9/12/96

ORDER/JUDGEMENT
R.A/C.P./M.A.NO.

in

O.A.NO. 1414/96

ADMITTED AND INTERIM DIRECTIONS ISSUED
ALLOWED
DISPOSED OF WITH DIRECTIONS
DISMISSED
DISMISSED AS WITHDRAWN
ORDERED/REJECTED
NO ORDER AS TO COSTS.

YLKR

II COURT